

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.110- IA/767(AHM) 2024
In
C.P.(IB)/20(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India
V/s
Nehal C.Panchal

.....Applicant

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Advocate
For the FC/ SBI : Ms. Aishwarya Reddy, Advocate a/w.
: Mr. Nisarg Bhardwaj, Advocate
For the Respondent / PG : Mr. Sahil Rao, Advocate

ORDER
(Hybrid Mode)

IA/767(AHM) 2024

Pleadings are stated to be completed in the matter, and the matter is ripe for the arguments.

Re-list the matter before the Regular Bench for arguments on 05.08.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)